

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/1569/2024 in IA (IBC)/804/2023 in CP(IB) No.402/7/HDB/2020 |
| NAME OF THE COMPANY | DQ Entertainment (International) Ltd |
| NAME OF THE PETITIONER(S) | Export-Import Bank of India |
| NAME OF THE RESPONDENT(S) | DQ Entertainment (International) Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA(IBC)/1569/2024

Present: None for the Applicant.

In view of the prayer made in the Application, the name of the RP is substituted with the Liquidator in IA No. 804/2023 is allowed. Accordingly, this Application is disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)